

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), TIS HAZARI COURTS, DELHI

CIRCULAR

Consequent upon the decision taken by the competent authority vide office circular No.10989-11189/Cir./P &T/Admn.II(HQs)/2025 dated 03.04.2025 to the effect that henceforth, all the orderlies, peons, chowkidars, farash and safai karamcharis will be required to submit a certificate on the 1<sup>st</sup> of June each year, confirming that they have been consistently adhered to the prescribed uniform, in order to receive the dress allowance.

As such all the common categories of Group C (erstwhile Group D) employees who are entitled for "Dress Allowance" are directed to submit a certificate (as Annexure "A") duly signed by their Ld. Presiding Officers/Office In-charge at the earliest, failing which no dress allowance shall be released by the Accounts Branch in the month of July, 2025.

  
(ANKUR JAIN-I)

Head of Office (HQs)  
Addl. Sessions Judge-04, Central  
Tis Hazari Courts, Delhi

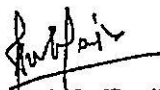
NO 21788 - 22188 Accts/Central/Dress. Allow./PB/2025

Dated \_\_\_\_\_

06 JUN 2025

Copy forwarded for information and necessary action to:-

1. PS to Ld. Principal District & Sessions Judge (HQs), Delhi, Room No. 302-A, THC, Delhi.
2. PS to Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
3. The Registrar General, Delhi High Court, with the request that these instructions may kindly brought to the notice of the staff posted in Delhi High Court on diverted capacity.
4. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts, New Delhi, with the request to circulate the same among the staff under their control,
5. The Principal Judge, Family Courts, Dwarka with the request that these instructions may kindly be brought to the notice of the staff posted in Family Courts on diverted capacity.
6. The Director, Delhi Judicial Academy, Dwarka, Delhi with the request to circulate the same among the staff posted in Judicial Academy on diverted capacity.
7. Delhi Legal Service Authority, West (THC), New Delhi (PHC), East, North-East & Shahdara (KKD), South and South East, (Saket), North & North-West & Outer (Rohini) and South-West (Dwarka) with the request that these instructions may kindly be brought to the notice of the staff posted in their office on diverted capacity.
8. All Ld. Drawing & Disbursing Officers, West (THC), New Delhi (PHC), East, North- East & Shahdara (KKD), South and South-East, (Saket), North & North-West & Outer (Rohini) and South-West (Dwarka).
9. All the Judicial Officers (Central & West District), Tis Hazari Court, with the request that these instructions may kindly brought to the notice of the staff under their control.
10. All the Judicial Officers (Rouse Avenue Court Complex), with the request that these instructions may kindly brought to the notice of the staff under their control.
11. Railway Magistrate, Old Delhi Railway Station, Delhi.
12. The Registrar General, National Green Tribunal (PB), Principal Bench, New Delhi with the request that these instructions may kindly be brought to the notice of the staff posted in your department.
13. Sr. Administrative Officer (Judicial)/Administrative Officer (Judicial)/Sr. AO / AO / PRO / APRO / Branch In-charge at Central & West District, Tis Hazari Court and Rouse Avenue Court with with the request that these instructions may kindly brought to the notice of the staff under their control.
14. Website committee with the request to upload the same on the website of the District Courts.
15. Website committee for uploading the same on LAYERS

  
Head of Office (HQs)

Addl. Sessions Judge-04, Central  
Tis Hazari Courts, Delhi

Annexure "A"

CERTIFICATE

This is to certify that Sh./Ms., \_\_\_\_\_,  
\_\_\_\_\_(Design./Emp. Code) in the Court of /in the Branch \_\_\_\_\_,  
has consistently been wearing the uniform prescribed by the office in compliance of the  
Circular No-10989-11189/Cir./P & T/Admn.II(HQs)/2025 dated 03.04.2025. The above said  
official is eligible for Dress Allowance.

(Signature)

Name of Judl. Officer/ Officer In-charge \_\_\_\_\_

Design. \_\_\_\_\_

Room No. \_\_\_\_\_